219

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRIMATI USHA SINGH) (a) Yes, Sir.

- (b) The prevailing conditions in the Kashmir Valley have affected almost all segments of the society. However, no cases of starvation in the Valley have been brought to the notice of the Government.
 - (c) Does not arise

पामोलिन की ग्रापूर्ति में कमी

243 श्रीमती सूर्यकाता पाटील: कुमारी चन्त्रिका प्रेमजी केनियाः

क्या **खाद्य और नागरिक पूर्ति** मती यह बताने की कृपा करेगे कि:

- (क) क्या यह सच है कि सूपर बाजार के कर्मच रियों द्वारा हड़ताल किए जाने के कारण पामोलिन तेल, जो गरीब एव मध्यम वर्ग के लोगों के लिए एक अाव श्यक खाद्य पदार्थ है, का वितरण दिल्ली में लगभग बन्द कर दिया गया है, अरीर
- (ख) यदि हा, तो इस तेल का वितरण फिर से शुरू करने के लिए सरकार द्वारः क्या कार्यवाही की गई है?

खाद्य और नागरिक पूर्ति संत्रालय में राज्य मंत्री (श्री सरवर हुसैन): (क) श्रीर (ख) जी नहीं । दिल्ली में पामोलीन के वितरण में कोई अव्यवस्था नहीं हुई हैं । दिल्ली प्रशासन ने पामोलीन तेल की विक्री की व्यवस्था उचित दर दुकानों, दिल्ली राज्य नागरिक श्रापूर्ति निगम के विक्री केन्द्रों, केन्द्रीय भण्डार, दिल्ली फल श्रीर सब्जी उपभोक्ता सहकरी सघ लियिटेड श्रीर दिल्ली उपभोक्ता सहकरी थोक भण्डार लिए अदि के माध्यम से की हैं । श्रव सुपर बाजार ने श्रपने सभी विक्री केन्द्रों से पामोलीन की विक्री करना श्रूक कर दिया है ।

Opening of New F.C.I Godowns in Tamil Nadu

244 SHRI R T. GOPALAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether Government propose to open new FCI godowns in Tamil Nadu,
 - (b) if so, the details thereof; and
- (c) the details of existing godowns where capacity is proposed to be expanded?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN) (a) to (c) Food Corporation of India has plans to construct additional capacity for the storage of foodgrains in Tamil Nadu but a firm view in this regard is proposed to be taken after the 8th Five Year Plan is finalised.

Re-instatement of victimised railway employees

245 SHRI SUNIL BASU RAY: SHRI CHATURANAN MISHRA:

SHRI GURUDAS DAS GUPTA.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the previous Government had ordered reinstatement of the railway employees removed or dismissed under Rule 14(II) of the Railway Servants Discipline and Appeal Rules;
- (b) if so, what further action has been taken on its implementation; and
- (c) what is the total number of employees removed/dismissed under such rules; Zone-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) No, Sir.

- (b) In view of (a) above, the question of implementation does not arise. However, the entire matter is under consideration
 - (c) A Statement is attached.